	(F	9°	- ) - f h		nere for previous Lis				40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0			0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	0	0			0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	227944850	1	227944850	76.85				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	15276672	1	15276672	5.15				<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00				NA
6	Operational creditors (Employees)	11	2056000	11	1084000	0.37	972000			<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	1367211	3	1367211	0.46				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	59833480	18	46437989	15.66		13395491		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	26180644	1	4500000	1.52		21680644		<u>Annexure 9</u>
Total		35	332658857	35	296610722	100.00	972000	35076135	0	